

21

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with
TP No. 27/397-398/NCLT/AHM/2016 (New)
CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA_/2016 with
CP No. 49/397-398/CLB/MB/2012 (Old)**

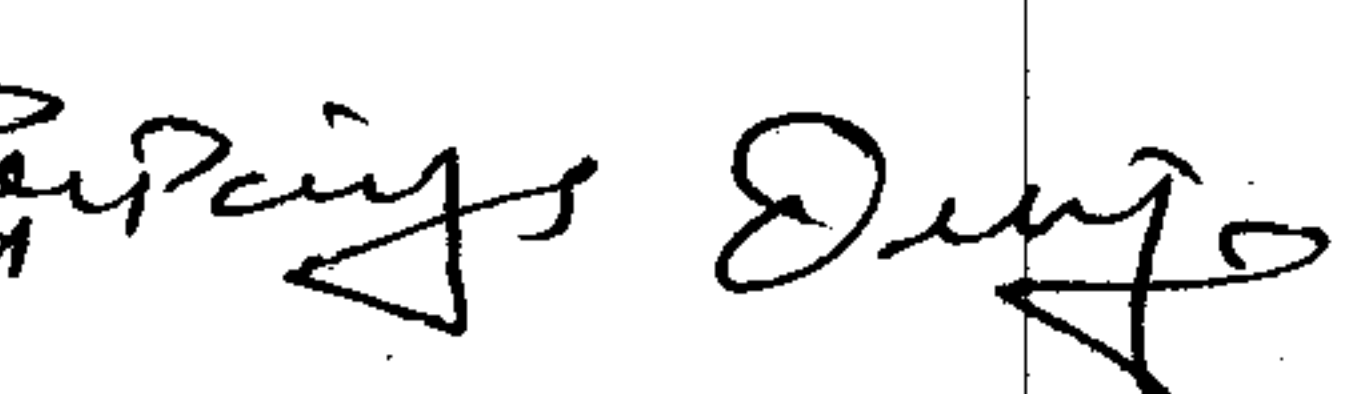
**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018**

Name of the Company: Kusum Tibrewal & Ors.
V/s.
Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Divya Papiyawala	Advocate Respondent		
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2.

ORDER

None present for Petitioner. Learned Advocate Ms. Divya Papiyawala i/b Learned Advocate Mr. S Suryanarayana present for Respondents.

At request of learned Counsel for Respondents.

List the matter on 19.02.2018 for final hearing.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 17th day of January, 2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**